

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 415
IB/176/ND/2023

IN THE MATTER OF:

Uniwoth Enterprises LLP	...	Applicant
Versus		
Starco Metaplast Pvt Ltd.	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 03.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	Sr. Adv. P. Nagesh, Adv. Mukesh Jain, Adv. S.B. Chaturvedi, Adv. Akshay Jain A.R

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **29.05.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)